

High Court Of Delhi, New Delhi
(Examination Cell)

MOST IMMEDIATE

No. F.6/DEC/EC-MOHC/2023- 56-67

Dated 23rd March, 2023

From:

The Registrar General
High Court of Delhi
New Delhi

To:

1. The Principal District & Sessions Judge (Hqrs.),
Tis Hazari Courts,
Delhi.
2. The Principal District & Sessions Judge,
South District, Saket Courts Complex,
New Delhi.
3. The Principal District & Sessions Judge,
North-West District, Rohini Courts Complex,
Delhi.
4. The Principal District & Sessions Judge,
New Delhi District, Patiala House Courts,
New Delhi.
5. The Principal District & Sessions Judge,
East District, Karkandooma Courts Complex,
Delhi.
6. The Principal District & Sessions Judge,
South East District, Saket Courts Complex,
New Delhi.
7. The Principal District & Sessions Judge,
North District, Rohini Courts,
Delhi.
8. The Principal District & Sessions Judge,
West District, Tis Hazari Courts,
Delhi.
9. The Principal District & Sessions Judge,
South-West District, Dwarka Courts Complex,
New Delhi.
10. The Principal District & Sessions Judge cum Special Judge (PC Act) CBI,
Rouse Avenue Court Complex,
New Delhi.
11. The Principal District & Sessions Judge,
Shahdara District, Karkandooma Courts Complex,
Delhi.
12. The Principal District & Sessions Judge,
North-East District, Karkandooma Courts Complex,
Delhi.

Sub: Direct recruitment to the post of District Judge (Entry Level) in Puducherry Judicial Service vide Madras High Court's Notification No.41/2023, dated 08.03.2023 - forwarded for wide publicity.

Sir/Madams,

I am directed to forward herewith a copy of letter dated 10.03.2023 alongwith Notification No.41/2023 dated 08.03.2023 received from the High Court of Madras inviting online applications for filling-up of one vacancy for the post of District Judge (Entry Level) in the Puducherry Judicial Service and to request that it may be displayed at some conspicuous place in the Court premises for information of all concerned. It is further requested that the copy of the said notification may also be forwarded to the Secretary of the respective Bar Association of your Court for giving it wide publicity/circulation. It may please be noted that the last date for submission of On-line Application is 08.04.2023.

Yours faithfully,

Deputy Registrar (Exams.-DHUS & DJS)
for Registrar General

Encl: As above

22603-607
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (H.Q.), DELHI
No. 22603-607, Adv./Gaz./2023 Dated, Delhi the 23rd March 2023

Copy forwarded along with its enclosure for information and necessary action to:-

- 1) The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Courts, Delhi with the request to upload the same on the website.
- 2) The Administrative Officer, R&I Branch, Central District, Tis Hazari Courts, Delhi with the request to display the same on the Notice Board and conspicuous part of the court complex.
- 3) The Hon'y. Secretary, Delhi Bar Association, Tis Hazari Court, Delhi for wide publicity /circulation..
- 4) LAYERS Section, for uploading on LAYERS.

Encl: As above

(Rajesh Pandit)

Link Officer-In-Charge (Judl.)
For Principal District & Sessions Judges (HQs)
Delhi

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